

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.310

New IA-1554/2022 IA-3884/2021 IA-3895/2021 IA-3896/2021 IA-3899/2021
IA-3379/2020 IA-3301/2021 IA-1934/2021 IA-1994/2021 IA-1508/2021 IA-
1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-
1056/2021 IA-1060/2021 IA-1064/2021
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... APPLICANT/PETITIONER

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 06.04.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Milan Negi Adv for Applicant in IA 3301/ 2021,
Ms. Somya Stuti, Adv., for non-applicant in IA No.
3379/2020, Adv. Rishi K Awasthi, Adv. Sumeet Raj,
for Non-Applicant

For the RP

: Mr. Rishabh Jain, Advocate for RP
Erstwhile IRP Jitender Arora IA 3379/2020

For the Respondent

: Ms. Aditi Sinha, Adv., in IA No. 1025/2021,
Mr. Siddharth Bhatli, Ms. Lashita Dhingra, Advocates

ORDER

New IA-1554/2022 IA-3884/2021 IA-3895/2021 IA-3896/2021 IA-3899/2021 IA-1934/2021 IA-1994/2021 IA-1508/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021:-

List all IAs on **13.05.2022.**



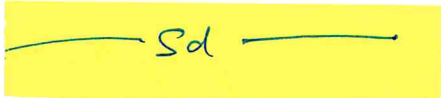
IA-3301/2021:-

Ld. Counsel appears for the Applicant seeks to withdraw the present IA.
The prayer is allowed.

The IA is **dismissed as withdrawn.**

IA-3379/2020:-

List the matter on **27.04.2022.**



**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**



**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**